

BY SPECIAL MESSENGER

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/ 2697/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Pranita Rani Rajmedhi
Member, MACT,
Kamrup, Amingaon

Dated Guwahati, the 15th May, 2018.

Sub:- **Casual Leave.**

Ref:- Your e-mail dtd. 05.05.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 07.05.2018 & 08.05.2018 has been granted/~~rejected~~.

Yours faithfully,

JOINT REGISTRAR (VIGILANCE)

[Signature]
10/05/18